

NOTIFICATION No. 161 / 2015

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Tmt. S.Gomathijeyam, III Additional Principal Judge, Family Court, Chennai, who has been appointed on transfer as Judge, II Additional Special Court for exclusive trial of cases under N.D.P.S. Act, Chennai in G.O.(D).No.746, Home (Courts.II) Department, dated 13.10.2015 is transferred and posted as Judge, II Additional Special Court for Exclusive trial of cases under NDPS Act, Chennai, in the existing vacancy.

II (a)

Thiru T.Ponprakash, District Judge, formerly functioned as Principal District Judge, Ramanathapuram, now under compulsory wait, who has been appointed on transfer as Judge, Family Court, Dindigul in G.O.(D.).No.747, Home (Courts.II) Department, dated 13.10.2015 is posted as Judge, Family Court, Dindigul vice Thiru M.Saisaravanan, transferred.

Ms. Meena Satheesh, Sessions Judge, Mahalir Neethimandram, Chennai, who has been appointed on transfer as Judge, Family Court, Tiruvallur in G.O.(D.).No.747, Home (Courts.II) Department, dated 13.10.2015 is transferred and posted as Judge, Family Court, Tiruvallur, in the existing vacancy.

Ms. A.Kayalvizhi, District Judge, formerly functioned as III Additional Judge, City Civil Court, Chennai, now under compulsory wait, who has been appointed on transfer as Principal Judge, Family Court, Chennai in G.O.(D.).No.747, Home (Courts.II) Department, dated 13.10.2015 is posted as Principal Judge, Family Court, Chennai, in the existing vacancy.

Ms. A.D.Maria Clete, District Judge, formerly functioned as I Additional District Judge, Vellore, now under compulsory wait, who has been appointed on transfer as I Additional Principal Judge, Family Court, Chennai in G.O.(D.).No.747, Home (Courts.II) Department, dated 13.10.2015 is posted as I Additional Principal Judge, Family Court, Chennai vice Ms.V.Charuhasini, transferred.

Ms. V.Thilaham, District Judge, formerly functioned as II Additional District Judge, Tiruppur, now under compulsory wait, who has been appointed on transfer as Judge, Family Court, Tiruchirappalli in G.O.(D.).No.747, Home (Courts.II) Department, dated 13.10.2015 is transferred and posted as Judge, Family Court, Tiruchirappalli, in the existing vacancy.

II (b)

Thiru K.Singaraj, Senior Civil Judge, formerly functioned as Chief Judicial Magistrate, Tiruppur, now under compulsory wait, who has been promoted as District Judge (Entry Level), on *ad hoc* basis, in the Tamil Nadu State Judicial Service, under 65% quota, vide G.O.(D).No.225, Public (Special-A) Department, dated 11.6.2015 and appointed on transfer as Judge, Family Court, Srivilliputhur in G.O.(D.).No.747, Home (Courts.II) Department, dated 13.10.2015, is posted as Judge, Family Court, Srivilliputhur, in the existing vacancy.

Thiru R.Chandran, Senior Civil Judge, functioning as Additional Judicial Member, Sales Tax Appellate Tribunal, Coimbatore, who has been promoted as District Judge (Entry Level), on *ad hoc* basis, in the Tamil Nadu State Judicial Service, under 65% quota, vide G.O.(D).No.225, Public (Special-A) Department, dated 11.6.2015 and appointed on transfer as Judge, Family Court, Dharmapuri in G.O.(D.).No.747, Home (Courts.II) Department, dated 13.10.2015, is transferred and posted as Judge, Family Court, Dharmapuri, in the existing vacancy.

Thiru B.Rajavel, Senior Civil Judge, formerly functioned as Chief Judicial Magistrate, Dindigul, now under compulsory wait, who has been promoted as District Judge (Entry Level), on *ad hoc* basis, in the Tamil Nadu State Judicial Service, under 65% quota, vide G.O.(D).No.225, Public (Special-A) Department, dated 11.6.2015 and appointed on transfer as Judge, Family Court, Sivagangai in G.O.(D.).No.747, Home (Courts.II) Department, dated 13.10.2015, is posted as Judge, Family Court, Sivagangai, in the existing vacancy.

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Thiru K.Jeyakumar, Senior Civil Judge, formerly functioned as Additional Chief Judicial Magistrate, Madurai, now under compulsory wait, who has been promoted as District Judge (Entry Level), on *ad hoc* basis, in the Tamil Nadu State Judicial Service, under 65% quota, vide G.O.(D).No.225, Public (Special-A) Department, dated 11.6.2015 and appointed on transfer as Judge, Family Court, Erode in G.O.(D.).No.747, Home (Courts.II) Department, dated 13.10.2015, is posted as Judge, Family Court, Erode, in the existing vacancy.

Ms.Irusan Poonguzhali, Senior Civil Judge, formerly functioned as Special Judge, Special Court for trial of cases under Prevention of Corruption Act, Chennai, now under compulsory wait, who has been promoted as District Judge (Entry Level), on *ad hoc* basis, in the Tamil Nadu State Judicial Service, under 65% quota, vide G.O.(D).No.225, Public (Special-A) Department, dated 11.6.2015 and appointed on transfer as III Additional Principal Judge, Family Court, Chennai in G.O.(D.).No.747, Home (Courts.II) Department, dated 13.10.2015 is posted as III Additional Principal Judge, Family Court, Chennai, vice Ms.S.Gomathijeyam, transferred.

**HIGH COURT, MADRAS.
DATED : 14.10.2015.**

**Sd/- P.KALAIYARASAN,
REGISTRAR GENERAL**

OFFICIAL MEMORANDUM

Sub: Courts and Judges – District Judges – Promotion, Transfer and postings - Notification issued - Joining instructions – Issued.

- Ref: 1. High Court's Notification No.130 / 2015, dated : 26.08.2015.
2. High Court's Official Memorandum in R.O.C.No.30/2015-Con.B2, dated 26.08.2015.
3. High Court's Official Memorandum in R.O.C.No.30/2015-Con.B2, dated 11.09.2015.
4. High Court's Notification No. 161 / 2015, dated : 14.10.2015.

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Ms. Iruzan Poonguzhali, Senior Civil Judge, formerly functioned as Special Judge, Special Court for trial of cases under Prevention of Corruption Act, Chennai, now under compulsory wait, who has been promoted as District Judge (Entry Level) on adhoc basis and posted as III Additional Principal Judge, Family Court, Chennai in the High Court's Notification 4th cited above, is required to take charge of the post of III Additional Principal Judge, Family Court, Chennai from Tmt.S.Gomathijeyam, III Additional Principal Judge, Family Court, Chennai, on 15.10.2015 F.N., without fail.

On relief, Tmt.S.Gomathijeyam, who has been transferred and posted as Judge, II Additional Special Court for exclusive trial of cases under N.D.P.S. Act, Chennai in the High Court's Notification 4th cited above, is required to take charge of the post of Judge, II Additional Special Court for exclusive trial of cases under N.D.P.S. Act, Chennai, immediately, on the same day.

Thiru T.Ponprakash, District Judge, formerly functioned as Principal District Judge, Ramanathapuram, now under compulsory wait, who has been posted as Judge, Family Court, Dindigul in the High Court's Notification 4th cited above, is required to take charge of the post of Judge, Family Court, Dindigul, from Thiru M.Saisaravanan, Judge, Family Court, Dindigul, immediately, without fail.

On relief from the post of Judge, Family Court, Dindigul, Thiru M.Saisaravanan, who has been transferred and posted as Additional District Judge, Dindigul, in the High Court's Notification 1st cited above, is required to take charge of the post of Additional District Judge, Dindigul, immediately, on the same day.

Ms.Meena Satheesh, Sessions Judge, Mahalir Neethimandram, Chennai, who has been transferred and posted as Judge, Family Court, Tiruvallur in the High Court's Notification 4th cited above, is required to hand over charge of her post to any of the Additional Judge, City Civil Court, Chennai / District Judge, as the case may be, and take charge of the post of Judge, Family Court, Tiruvallur, immediately, without availing full joining time.

Ms.A.Kayalvizhi, District Judge, formerly functioned as III Additional Judge, City Civil Court, Chennai, now under compulsory wait, who has been posted as Principal Judge, Family Court, Chennai in the High Court's Notification 4th cited above, is required to take charge of the post of Principal Judge, Family Court, Chennai, on 15.10.2015 F.N., without fail.

Tmt.A.D.Maria Clete, District Judge, formerly functioned as I Additional District Judge, Vellore, now under compulsory wait, who has been posted as I Additional Principal Judge, Family Court, Chennai in the High Court's Notification 4th cited above, is required to take charge of the post of I Additional Principal Judge, Family Court, Chennai, from Ms.V.Charuhasini, I Additional Principal Judge, Family Court, Chennai, immediately, without fail.

On relief from the post of I Additional Principal Judge, Family Court, Chennai, Ms.V.Charuhasini, who has been transferred and posted as II Additional Judge, City Civil Court, Chennai in the High Court's Notification 1st cited above, is required to take charge of the post of II Additional Judge, City Civil Court, Chennai, immediately, on the same day.

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Ms.V.Thilaham, District Judge, formerly functioned as II Additional District Judge, Tiruppur, now under compulsory wait, who has been posted as Judge, Family Court, Tiruchirappalli in the High Court's Notification 4th cited above, is required to take charge of the post of Judge, Family Court, Tiruchirappalli, immediately, without fail.

Thiru K.Singaraj, Senior Civil Judge, formerly functioned as Chief Judicial Magistrate, Tiruppur, now under compulsory wait, who has been promoted as District Judge (Entry Level) on adhoc basis and posted as Judge, Family Court, Srivilliputhur in the High Court's Notification 4th cited above, is required to take charge of the post of Judge, Family Court, Srivilliputhur, immediately, without fail.

Thiru R.Chandran, Senior Civil Judge, functioning as Additional Judicial Member, Sales Tax Appellate Tribunal, Coimbatore, who has been promoted as District Judge (Entry Level) on adhoc basis and posted as Judge, Family Court, Dharmapuri in the High Court's Notification 4th cited above, is required to hand over charge of his post to the any of the nearest Sub Judges, Coimbatore immediately and take charge of the post of Judge, Family Court, Dharmapuri, immediately, without availing full joining time.

Thiru B.Rajavel, Senior Civil Judge, formerly functioned as Chief Judicial Magistrate, Dindigul, now under compulsory wait, who has been promoted as District Judge (Entry Level) on adhoc basis and posted as Judge, Family Court, Sivagangai in the High Court's Notification 4th cited above, is required to take charge of the post of Judge, Family Court, Sivagangai, immediately, without fail.

Thiru K.Jeyakumar, Senior Civil Judge, formerly functioned as Additional Chief Judicial Magistrate, Madurai, now under compulsory wait, who has been promoted as District Judge (Entry Level) on adhoc basis and posted as Judge, Family Court, Erode in the High

Court's Notification 4th cited above, is required to take charge of the post of Judge, Family Court, Erode, immediately, without fail.

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The officers who relieve the Officers under transfer are required to hold full additional charge of their respective additional posts, till the successors take charge / until further orders, as the case may be.

**HIGH COURT, MADRAS.
DATED : 14.10.2015.**

**Sd/- P.KALAIYARASAN,
REGISTRAR GENERAL**